Production of Oxytetracycline by M/s. Pfizers

756. SHRI BANARSI DAS: Will the Minister of PETROLEUM AND CHEMI CALS be pleased to state :

(a) what is the licensed capacity o) M/s. Pfizers for production of Oxytetracycline and what is their actual production during the last three years, yearwise;

(b) what quantities they have supplied to non-associated formulators during the same period ; and

(c) what was their production of formulations based on Oxytetracycline during the same period ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHE-MICALS (SHRI K. R. GANESH): (a) The required information is as follows:

Capacity	In Kgs Production		
	1971	1972	1973
9000	29,456	36,587	39,719

(b) No quantity was supplied by M/s. Pfizers to non-associated formulators during these years. This was not one of the conditions of their licence.

(c) The information is being collected and will be laid on the Table of the House as soon as possible.

Category-wise strength in Railways

757. SHRI N. H. KUMBHARE: Will the Minister of RAILWAYS be pleased to slate :

(a) what is the total strength of the employees in each class, category and grades in the Railway Protection Force ;

(b) how many appointments and promolions were made daring the years 1967 to 1974; (c) how many posts were declared reseived for Scheduled Castes/Tribes on the basis of the prescribed percentage of reservation, including carryforward and anticipatory vacancies ;

(d) whether there is under-representation of Scheduled Castes and Scheduled Tribes in any class, category or grade ; and

(e) if so, what steps are being taken so far by Government to fill up the backlog of reserved vacancies ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SARDAR BUTA SINGH): (a) to (e) The information is being collected and will be laid on the Table of the Sabha.

Recycling used oil

758. SHRI JAGJIT SINGH ANAND : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that the scheme of recycling used oil has been defeated ; if so, the reasons therefor ; and

(b) what are the details thereof and th# results achieved so far in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHE-MICALS (SHRI C. P. MAJHI): (a) and

(b) Government is encouraging re-refining of used lubricating oils with a view to effect savings in consumption and also prevention of mis-use of used oils. The Indian Institute of Petroleum and several other organizations have developed the necessary know how in this field. The IIP have issued licences to several private parties for the re-refining of used oils using the HP's know-how. This arrangement has not been found to be working satisfactorily mainly for want of proper check and inspection of the refined oils which are sold by the reclaimers. In view of this the IIP has been instructed not to issue further licences except for the purpose of establishing captive units. The existing private parties- are being encouraged

74